

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1
C.P. (IB)/147(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Deepti Panjak Chugh Through Resolution Professional CA
Nandish Sunilbhai Vin
V/s
The Punjab National Bank & Ors

.....Applicant

.....Respondents

Order delivered on: 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent :

ORDER

None for the applicant.

Relist the matter on 26.04.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)